

(d) the reaction of the Government on each of their demands?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (d) Negotiations for wage revision are in progress between the employees' associations and the managements of the insurance companies in the insurance sector; and between the employees' associations of the banks and the Indiar. Banks' Association in the banking sector. The proposals will come before the Government only when they are finalised.

193-94

Recruitment in Public Financial Institutions

1589. PROF. JOGENDRA KAWADE : Will the Minister of FINANCE be pleased to state:

(a) whether the Public Sector Banks and Financial Institutions viz. Industrial Development Bank of India (IDBI), Industrial Finance Corporation of India (IFCI) and Industrial Credit and Investment Corporation of India (ICICI) have been recruiting management trainees in officer cadre by way of campus recruitment from few institutes instead through open advertisement in National Newspapers;

(b) if so, the details thereof and the reasons therefor; and

(c) the remedial steps taken in this regards?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) Yes, Sir. Public sector banks which fulfil the criteria of autonomy and the financial institutions like the IDBI, IFCI, ICICI have been recruiting management trainees to built up specialisation in executive cadre by way of campus recruitment from reputed institutions. Campus recruitment is a normal procedure adopted by the financial institutions both in the private as well as public sector. The selection

is made on merit, usually through a system of interviews held by a selection Committee. The public sector banks fulfilling the autonomy criteria like profitability etc. are authorised to fill upto 30 per cent vacancies of probationary officers earmarked for direct recruitment, by way of campus recruitment from recognised management and other professional institutions. The procedure followed for such recruitment is clear and transparent and the policy in this regard is to be approved by the Board of Directors of the Bank.

(c) Does not arise.

194

KVIC Programmes in Meghalaya

1590. SHRI P.R. KYNDIAH : Will the Minister of INDUSTRY be pleased to state:

(a) whether the Khadi and Village Industries Commission (KVIC) programmes are accessible to weaker sections of the society, tribals and rural artisans;

(b) the number of such projects are running under KVIC schemes in Meghalaya and the quantum of assistance disbursed during the last two years; and

(c) the status of National Programme of Bee keeping to generate employment opportunities in rural areas and the allocation of funds for Meghalaya under this scheme?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) Yes, Sir.

(b) In the State of Meghalaya, 34 projects under Margin Money Scheme amounting to Rs. 99.65 lakhs have been sanctioned. Out of this, margin money amount of Rs. 29.91 lakhs has been disbursed. Under Margin Money Scheme, KVIC has permitted State Khadi and Village Industries Board to sanction projects upto Rs. 25 lakhs. The Meghalaya State Khadi and Village Industries Board has disbursed Rs. 148.08 lakhs during 1995-96 and Rs. 338.85 lakhs during 1996-97 under Consortium Bank Credit.

(c) Under the National Programme of Beekeeping, 74 institutions have been identified for implementing the programme. There are no directly aided institutions under